



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.99/ 2017	-	For filing rejoinder by Petitioner counsel	241/ 242	H. Anantha Krishna Rao Vs Dust Control & Ventilation Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Penkal. K Anjun	Adv. for Petitioner	
2.	SAMANVITA S. SHERRY	Adv. for RL - RS	

ORDER

Counsel for Petitioner is present. He requested time to file rejoinder. Counsel filed memo along with documents. Counsel for Respondent requested time to file objections to the memo. List it on 05/12/2017.


Member (T)


Member (J)